

DIVISION BENCH

S-15

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/90(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th August, 2021,
10:30 A.M**

Name of the Company	SHIVAM FORMULATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES MINISTRY OF CORPORATE AFFAIRS KOLKATA		
Under Section	Sec 252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

ORDER

Registry is directed to issue notice to the Registrar of Companies, West Bengal to enable them to submit a report in the matter within three weeks from the receipt of the notice.

List this matter on **30/09/2021**.

**Harish Chander Suri
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**

vc